

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 142 OF 2019 IN  
APPEAL NO. 35 OF 2019 &  
IA NOS. 143 & 1021 of 2019**

**Dated : 22<sup>nd</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Rattan India Power Limited ..... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee  
Ms. Raveena Dhamija

Counsel for the Respondent(s) : Ms. Pratiti Rungta for R-1  
  
Mr. G. Umapathy  
Mr. S. Rama  
Mr. Anup Jain for R-2  
  
Ms. Sudhanshu S.Choudhari  
Mr. Yogesh S. Kolte for R-3

**ORDER**

List the IA for hearing on **17.09.2019.**

**(Ravindra Kumar Verma)  
Technical Member  
mk/mkj**

**(Justice Manjula Chellur)  
Chairperson**